

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7095
ANSWERED ON:12.05.2005
FAKE RAIL TICKETS RACKET
Murmu Shri Hemlal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any fake rail tickets racket has been unearthed recently;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in the matter;
- (d) if so, the details and the outcome thereof; and
- (e) the follow-up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): One case was detected in December 2004 at Bharuch Reservation Office, under Vadodara Division of Western Railway where refunds were granted fraudulently by way of cancellation of fake tickets. A case of sale of fake tickets for general bogies was also detected at Patna in February 2005. Some outsiders were nabbed from the unreserved booking counter campus of Patna Junction who were in possession of the fake Railway tickets.

(c) to (e): The relevant records including the suspected forged tickets were delivered to the Railway Protection Force, Vadodara for further enquiry. The suspected officials have been placed under suspension.

Government Reserve Police (GRP) Patna is investigating the second case. Two Railway officials have been taken up under Disciplinary Action and transferred from their respective places of working to some other places.